

**GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA  
STARRED QUESTION NO. \*190  
TO BE ANSWERED ON 29.07.2016**

**VIOLENCE/SEXUAL ABUSE AGAINST CHILDREN**

**\*190. PROF. CHINTAMANI MALVIYA:  
SHRI B.VINOD KUMAR:**

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- a) whether there has been a substantial spurt in cases of abuse/violence/sexual abuse against children across the country;
- b) if so, the State-wise details thereof during the last three years and the action taken thereon;  
and
- c) the corrective steps taken thereon?

**ANSWER**

**MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)**

(a) to (c) : A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. \*190 FOR 29.07.2016 REGARDING VIOLENCE/SEXUAL ABUSE AGAINST CHILDREN BY SHRI PROF. CHINTAMANI MALVIYA, SHRI B. VINOD KUMAR**

(a) As reported by National Crime Record Bureau (NCRB) there is an increase of 53.6% in cases registered under crimes against children (including sexual abuse against children) (from 58,224 cases in 2013 to 89,423 cases in 2014) was reported during the year 2014 over the year 2013.

(b) Cases of crimes head wise registered, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under crime against children during the year 2012-2014 and State/UT wise details of cases registered, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under crime against children during the year 2012-2014 are enclosed at Annexure-I & II respectively. The latest annual data of NCRB pertains to the year 2014.

Action is taken by the authorities concerned under different laws/Acts relating to the children viz. Protection Of Children from Sexual Offences (POCSO) Act., Juvenile Justice (Care and Protection of Children ) Act 2016, Prohibition of Child Marriage Act. 2006, Child Labour (Prohibition and Regulation) Act., 1986 etc.

(c) Corrective steps are taken by implementing existing laws, policy and programs for protection of children. The Protection of Children from Sexual Offences (POCSO) Act 2012 is a special law to protect Children from sexual abuse and exploitation, the Juvenile Justice (Care and Protection of Children) Act 2015, is the primary law for children in need of care and protection and in conflict with law. In order to implement the Juvenile Justice Act, a Centrally Sponsored Scheme, namely Integrated Child Protection Scheme (ICPS) is being implemented with aim to create a safety net of dedicated structures, services and personnel for protection of children in need of care and protection. The objective is to contribute to improvement in the wellbeing of the

children in difficult circumstances as well as reduction of vulnerabilities to situations and actions that lead to abuse

exploitation, abandonment and separation of children from their families etc. There is 24-hour toll free helpline 1098 for children in distress and their families. Further to create awareness various conferences ,consultations were held and training programs were conducted from time to time .

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crime head wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under crimes against children during 2012-2014

SL	Crime Head	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Murder	1597	1344	365	2353	2332	580	1657	1399	392	2370	2380	643	1817	1517	351	2759	2518	624
2	Infanticide	81	42	14	68	70	21	82	38	11	42	39	14	121	33	15	79	55	29
3	Rape	8541	7579	1158	10171	9549	1447	12363	10516	1611	14547	13209	2062	13766	12300	1717	16375	15500	2015
4	Assault on women with intent to outrage her Modesty*	0	0	0	0	0	0	0	0	0	0	0	0	11335	9176	412	13651	11949	505
5	Insult to the Modesty of Women (Girls Children)*	0	0	0	0	0	0	0	0	0	0	0	0	444	344	46	534	456	57
6	Kidnapping & Abduction : Total	18266	9378	1025	17863	14281	1625	28167	12008	1232	24951	18819	1961	37854	15082	1436	29152	22163	2357
7	Foeticide	210	48	5	83	69	8	221	52	12	95	94	13	107	30	6	48	48	7
8	Abetment of Suicide of child	144	105	6	277	204	13	215	100	14	242	179	29	56	55	14	56	80	21
9	Exposure and Abandonment	821	109	8	158	148	9	930	91	6	122	113	10	983	139	11	277	197	12
10	Procuration of minor girls	809	535	25	676	631	34	1224	702	18	1066	878	30	2020	1315	31	1967	1476	33
11	Importation of Girls from Foreign Country*	0	0	0	0	0	0	0	0	0	0	0	0	2	1	0	6	4	0
12	Buying of minors for prostitution	15	12	1	25	18	1	6	12	0	9	28	0	14	11	0	31	15	0
13	Selling of minors for prostitution	108	76	4	128	101	6	100	91	6	134	149	12	82	77	3	109	115	5
14	Prohibition of Child Marriage Act, 2006	169	107	9	397	381	40	222	176	5	662	552	18	280	220	15	718	612	49
15	Transplantation of Human Organs Act, 1994*	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986*	0	0	0	0	0	0	0	0	0	0	0	0	147	74	3	156	113	3
17	Immoral Traffic (Prevention) Act, 1956*	0	0	0	0	0	0	0	0	0	0	0	0	86	76	0	209	164	0
18	Juvenile Justice (Care and Protection of Children) Act, 2000*	0	0	0	0	0	0	0	0	0	0	0	0	1315	1103	498	1489	1385	540
19	Protection of Children from Sexual Offences Act, 2012*	0	0	0	0	0	0	0	0	0	0	0	0	8904	6573	100	11172	8748	109
20	Attempt to commit Murder*	0	0	0	0	0	0	0	0	0	0	0	0	840	806	211	2502	2054	345
21	Unnatural Offences*	0	0	0	0	0	0	0	0	0	0	0	0	765	612	49	868	749	58
23	Other Crimes committed against children	7411	6787	1412	9918	9757	1926	13037	10769	1609	16271	14493	2178	8484	7180	1725	11302	10932	2314
24	<b>Total Crimes against Children</b>	<b>38172</b>	<b>26122</b>	<b>4032</b>	<b>42117</b>	<b>37541</b>	<b>5710</b>	<b>58224</b>	<b>35954</b>	<b>4916</b>	<b>60511</b>	<b>50933</b>	<b>6970</b>	<b>89423</b>	<b>56724</b>	<b>6643</b>	<b>93460</b>	<b>79333</b>	<b>9083</b>

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Note: \* data started collection since 2014.

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State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under total crime committed against children during 2012-2014

Sl.No.	State/UT	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	2274	1937	142	2387	2470	214	2576	1947	115	2838	2353	167	2059	1284	54	2459	1799	59
2	Arunachal Pradesh	39	25	2	39	24	2	82	51	0	72	53	0	134	82	1	124	105	1
3	Assam	392	237	2	391	236	2	518	336	14	514	345	14	1385	571	23	1487	577	23
4	Bihar	2894	1386	94	2319	2466	133	1580	1330	117	2025	2460	177	2255	1372	60	2406	1862	74
5	Chhattisgarh	1881	1820	531	2059	2057	593	3737	2497	464	2637	2603	595	4358	3217	613	3911	3990	780
6	Goa	122	66	1	125	87	1	270	101	3	222	123	5	330	155	5	256	228	10
7	Gujarat	1327	1058	63	1563	1559	94	2076	1512	55	2185	2048	73	3219	2192	38	3211	3140	54
8	Haryana	1015	653	35	1101	1091	37	1640	955	123	1357	1331	147	2540	1434	220	2046	1953	285
9	Himachal Pradesh	266	202	26	285	261	42	428	270	47	397	392	42	467	255	31	404	368	39
10	Jammu & Kashmir	40	29	1	44	44	1	75	55	2	88	88	2	211	97	2	190	133	2
11	Jharkhand	113	91	2	113	101	2	129	64	8	89	99	13	423	529	144	509	659	151
12	Karnataka	875	372	28	607	541	27	1353	663	28	1087	962	29	3416	1983	66	3449	2697	87
13	Kerala	1324	1158	76	1582	1438	101	1877	1421	96	2008	1660	96	2391	2028	115	2714	2658	131
14	Madhya Pradesh	5168	5017	940	7136	7200	1299	8247	6400	1366	8661	8603	1867	15085	10278	1897	14122	13903	2586
15	Maharashtra	3456	2764	113	4185	4067	143	6410	4255	119	6805	6015	159	8115	5487	210	8338	7391	236
16	Manipur	104	2	0	33	2	0	123	4	0	10	2	1	137	15	0	56	8	0
17	Meghalaya	91	26	2	90	31	2	183	117	7	133	119	8	213	160	7	183	165	7
18	Mizoram	95	88	40	93	89	39	78	57	29	74	56	34	178	139	49	153	113	50
19	Nagaland	13	23	16	12	33	33	8	5	12	12	5	8	25	12	5	45	36	24
20	Odisha	418	371	13	489	472	21	1123	759	31	1005	980	34	2196	1363	29	1850	1728	31
21	Punjab	877	420	102	717	596	132	1336	726	272	1149	842	314	1762	862	186	1683	1183	223
22	Rajasthan	1807	949	254	1248	1213	354	2888	1483	240	1961	1952	476	3880	2067	290	2660	2620	374
23	Sikkim	30	52	18	30	23	46	39	39	66	68	76	68	93	66	20	83	66	3
24	Tamil Nadu	1036	570	74	1105	840	104	1188	821	164	1475	1207	189	2354	1710	614	2711	2222	662
25	Telangana	-	-	-	-	-	-	-	-	-	-	-	-	1930	1229	79	3277	2521	108
26	Tripura	20	46	7	22	62	20	100	103	8	150	133	13	369	243	17	335	306	24
27	Uttar Pradesh	6033	4518	1046	11470	8120	1772	9857	6952	1177	19286	12407	1943	14835	11769	1427	26019	19869	2544
28	Uttarakhand	122	89	40	118	112	49	232	116	42	173	155	73	489	292	39	362	367	46
29	West Bengal	1706	1121	18	1259	965	22	2530	1306	17	1800	1742	25	4909	3238	36	5266	3787	36
	<b>TOTAL STATE(S)</b>	<b>33538</b>	<b>25090</b>	<b>3686</b>	<b>40622</b>	<b>36200</b>	<b>5285</b>	<b>50683</b>	<b>34345</b>	<b>4622</b>	<b>58281</b>	<b>48811</b>	<b>6572</b>	<b>79758</b>	<b>54129</b>	<b>6277</b>	<b>90309</b>	<b>76454</b>	<b>8650</b>
30	A & N Islands	28	26	1	33	32	1	54	71	6	51	83	6	50	31	10	57	37	13
31	Chandigarh	96	55	17	56	56	23	213	75	28	109	79	29	208	114	45	134	148	51
32	D&N Haveli	8	9	3	14	15	4	14	6	1	6	6	3	11	5	0	7	6	0
33	Daman & Diu	8	8	1	9	14	1	14	5	0	5	5	0	7	4	1	6	4	1
34	Delhi UT	4462	912	318	1351	1198	390	7199	1436	259	2037	1926	360	9350	2411	310	2909	2643	368
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	3	3	0
36	Puducherry	32	22	6	32	26	6	47	16	0	22	23	0	38	29	0	35	38	0
	<b>TOTAL UT(S)</b>	<b>4634</b>	<b>1032</b>	<b>346</b>	<b>1495</b>	<b>1341</b>	<b>425</b>	<b>7541</b>	<b>1609</b>	<b>294</b>	<b>2230</b>	<b>2122</b>	<b>398</b>	<b>9665</b>	<b>2595</b>	<b>366</b>	<b>3151</b>	<b>2879</b>	<b>433</b>
	<b>TOTAL (ALL INDIA)</b>	<b>38172</b>	<b>26122</b>	<b>4032</b>	<b>42117</b>	<b>37541</b>	<b>5710</b>	<b>58224</b>	<b>35954</b>	<b>4916</b>	<b>60511</b>	<b>50933</b>	<b>6970</b>	<b>89423</b>	<b>56724</b>	<b>6643</b>	<b>93460</b>	<b>79333</b>	<b>9083</b>

Note: Disposal of cases/persons may include cases/persons of previous years also.